

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 63 of 2020

IN THE MATTER OF:

Rita Dixit

....Appellant

Vs.

Dhirendra Nath & Ors.

....Respondents

Present:

For Appellant: Mr. S.K Nanda, Mr. Lavkesh Bhambhani, Mr. Kunal Bawa and Mr. K. Ahuja, Advocates

For Respondents:

O R D E R

13.03.2020: At request of the Appellant side to file an Affidavit as per earlier order passed by this Tribunal on 18.02.2020, the matter is adjourned to **31st March, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn